

The Bombay Regulation XIII of 1830 (Application) Act, 1840
ACT No. XV. OF 1840.
(Rep., Bom. Act 18 of 1953)

*Passed by the Right Hon 'ble the Governor General of India in Council,
on the 29th of June, 1840.*

An Act for extending Regulations XV. of 1827 and 1830, of the Bombay Code, to the Agents of Foreign Sovereigns.

It is hereby enacted, that the provisions of Regulations XV. of 1827 and XIII. of 1830, of the Bombay Code, be made applicable to the Agents of Foreign Sovereigns having lands and possessions in the British Territory of the Bombay Presidency, and to guardians and such other individuals as the Governor in Council of Bombay may consider it expedient to invest with the powers contained in the Aforesaid Regulations ; provided that in all cases the authority conferred shall be revocable at the discretion of the Governor in Council Of Bombay.
